

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 15-07-2024 AT
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/1454/2018
NAME OF THE PETITIONER : Isuzu Motors India Pvt Ltd
NAME OF THE RESPONDENT(S) : VR Rail Nirman Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

For Isuzu Motors India
Pvt Ltd.

Prepti M Mehta

Cr. GAUTHAM RAM VITTAL
Counsel for Corporate Debtor

Court

1. CP(IB)/1454/2018

ORDER

Ld. Counsel Ms. Prapti Mehta for the Petitioner. Ld. Counsel Mr. Gautham Ram Vital for the Respondent.

Case heard.

Parties are directed to submit written arguments within one week.

Reserve for order.

Sd/-

RAVICHANDRAN RAMASAMY
Member (Technical)

phk

Sd/-

JYOTI KUMAR TRIPATHI
Member (Judicial)